

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:868
ANSWERED ON:24.11.2009
CADRE STRENGTH OF IPS
Reddy Shri Mekapati Rajamohan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government constantly reviews the cadre strength of Indian police service (IPS) in consultation with the state Government;
- (b) if so, the details thereof;
- (c) when was the last such review undertaken for different States including Andhra Pradesh;
- (d) whether a fresh review is likely to be conducted for each State including Andhra Pradesh;
- (e) if so, the details thereof;
- (f) whether the Government of Andhra Pradesh has forwarded any proposal regarding review of the strength of IPS officers belonging to Andhra Pradesh cadre; and
- (g) if so, the details thereof.

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) to (e) Yes, Madam. The Central Government reviews the strength of IPS cadres in consultation with the states ordinarily at an interval of every 5 years under the IPS (Cadre) Rules, 1954. The details of Cadre Reviews including Andhra Pradesh are placed at 'Annexure-'A'.
- (f) No, Madam. The process of review of strength of IPS Cadre of Andhra Pradesh has already got completed on 24.03.2009.
- (g) Not applicable in view of reply to 'f' above.